

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 254 OF 2015

Dated: 21st March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd.

.... Appellant(s)

Versus

Tamil Nadu Generation & Distribution Company Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9 to 11

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-14

ORDER

Reserved for Judgement.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

bn/tpd